

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 05/196/2016
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

NAME OF THE COMPANY: M/s. Coventry Coil-O- Matic Haryana Ltd.

SECTION OF THE COMPANIES ACT: 196

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Petitioner Mr. Anil Kumar Poddar.

Mr. K.O.Siddiqui, Authorized Representative of
Respondent Company

ORDER

It is submitted on behalf of the respondent that the copy of the petition has not been received by them. To curtail further controversy, let a fresh set of the paper book be supplied. Reply, if any, be filed within one week thereafter.

It is also submitted that the respondents never received any request for inspection of record. The petitioner may make fresh endeavor to do so.

To come up on 14.03.2017.

Sd/-
(Ina Malhotra)
Member Judicial